GOVERNMENT OF INDIA MINISTRY OF AYUSH

LOK SABHA STARRED QUESTION No. 496 TO BE ANSWERED ON 04.04.2025

AYUSH Funds under NAM in Haryana

†*496. Shri Satpal Brahamchari:

Will the Minister of AYUSH be pleased to state:

- (a) the details of amount of AYUSH funds allocated and spent under National AYUSH Mission (NAM) in Haryana particularly in Sonipat Parliamentary Constituency along with the funds utilized so far out of the allocated funds;
- (b) the details of mechanism set up by the Government to reallocate the unutilized funds;
- (c) whether the Government has conducted any special assessment to assess the slow progress of Haryana Government in this regard; and
- (d) if so, the details thereof along with the details of the action plan for submitting the annual report in this regard?

ANSWER

THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYUSH (SHRI PRATAPRAO JADHAV)

(a) to (d) A Statement is laid on the Table of the House.

The Statement referred in reply to Lok Sabha Starred Question No. 496 for 04.04.2025

- (a) Ministry of Ayush is implementing the Centrally Sponsored Scheme of National Ayush Mission (NAM) through State/UT Governments including Haryana for overall development and promotion of Ayush systems. Under NAM, Ministry supports the efforts of State/UT Governments by providing financial assistance to them under different activities as per the provision of NAM guidelines against their submitted State Annual Action Plans (SAAPs). Under NAM, Rs. 25591.684 lakhs has been sanctioned/allocated as consolidated grant-in-aid for implementation of different approved activities of SAAPs to the State Government of Haryana from 2014-15 to 2024-25 and as reported by the State Government out of the allocated amount, they have utilized funds amounting to Rs. 24007.189 lakhs. Further, as reported by State Government of Haryana, Rs. 44.78 lakhs has been allocated to District Sonipat during 2024-25 and out of that Rs. 36.53 lakhs has been utilized. However, under NAM there is no provision for district-wise grant-in-aid release by Government of India.
- (b) Ministry has requested to State/UT Governments including Haryana to refund the unspent balance or reallocate the same into other approved activities to expedite the expenditure without changing the object head.
- (c) & (d) The Government is regularly and vigorously monitoring the progress of implementation of different activities under NAM scheme through various methods as mentioned below: -
 - (i) To collect activity-wise physical/financial progress on regular interval from the State/UT Governments including Haryana.
 - (ii) To collect Utilization Certificates (UCs) along with supporting documents from the State/UT Governments including Haryana.
 - (iii) To conduct the field visits by central team of the Ministry of Ayush, time to time, to analyze the actual progress of implementation of different activities for which State/UT Governments including Haryana has reported expenditure and submitted utilization certificates.
 - (iv) To conduct Regional Review Meetings with State/UTs including Haryana for assessing the implementation status and to decide way forward for better outcome.
 - (v) To conduct one to one meeting with States/UTs including Haryana for detailed review of physical and financial progress.
